

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
02-07-2024 AT 10:30 AM**

CP No. 45/241/HDB/ 2023

AND

IA(CA) 264/2023, IA(CA) 65, 69, 77, 104, 76, 117, 141, 193 & 142/2024 &

Contempt (CA) 05/2024 in CP No. 45/241/HDB/ 2023

u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Escientia Life Sciences & ors

...Petitioner

AND

Escientia Advanced Sciences Pvt Ltd & Others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

CP No. 45/241/HDB/ 2023

Learned senior counsel Mr Vivek Reddy, along with Mr Soumya Dasgupta Adv, Mr Dwijesh Kapila, Adv, Mr Aviral Singhal, Adv, Mr Pranay Bahuguna, Adv, Mr P Shamanthak Hande, Adv, Ms Mounika Donur, Adv for Petitioners present physically.

Learned Senior Counsel Mr. S. Niranjana Reddy, for respondent No 2 and 3 present physically.

Learned Counsel Mr. Tarun G Reddy and Mr Sairam, for respondent No 2 and 3 present physically.

Learned Senior Counsel Mr Arvind Pandian, for Respondent Nos 4 to 6 present through Video Conference.

Learned Counsel Mr Aatif, Respondent Nos 7 to 9 present physically.

Matter adjourned to 05.07.2024.

IA(CA) 264/2023

Pleadings completed. For hearing, matter adjourned to 05.07.2024.

IA(CA) 65/2024

Pleadings completed. For hearing, matter adjourned to 05.07.2024.

Swapna

IA(CA) 69/2024

Heard learned senior counsel Mr S Niranjan Reddy, for Respondent No 2 and 3 in the company petition.

To hear the learned senior counsel Mr Arvind Pandian, for Respondent Nos 4 to 6 in the company petition, matter adjourned to 05.07.2024.

IA(CA) 77/2024

Let this IA also be listed along with IA No 69/2024 and both these IAs will be reserved for orders on conclusion of submissions in IA No 69/2024.

IA(CA) 104/2024

For hearing, matter adjourned to 05.07.2024.

IA(CA) 76/2024

Heard learned senior counsel Mr Vivek Reddy, for the applicant and learned counsel Mr Narendar Naik, for Respondent No.10.

For hearing the other respondents, matter adjourned to 05.07.2024.

IA(CA) 117/2024

Arguments concluded. Matter adjourned to 05.07.2024.

IA(CA) 141/2024

For hearing, matter adjourned to 05.07.2024.

IA(CA) 193 /2024

For notice and counter, matter adjourned to 05.07.2024.

IA(CA) 142/2024

For hearing, matter adjourned to 05.07.2024.

Contempt (CA) 05/2024

For hearing, matter adjourned to 05.07.2024.

IA(CA) 167/2024

This application is taken upon being mentioned.

It is stated that counter of the respondents has been filed. copies served.

Pleadings completed. For hearing, matter adjourned to 05.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)